

Central Housing Scheme for Tribals

*303. SHRI M. KALYANASUNDARAM: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is any special Housing Scheme before the Centre for the Tribals; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) and (b). No, Sir. However, under the schemes formulated and implemented by the State Governments, subsidies at the rate of 75% of the cost of construction of houses are given to the Scheduled Tribes on the basis that depending upon local conditions; the construction cost will range between Rs. 1200/- to Rs. 1600/-, and in any case will not exceed Rs. 2,000/-.

Plea of Vice-Chairman, National Commission on Agriculture for imposition of Fiscal Levies

*308. SHRI P. VENKATASUBBAIAH: Will the Minister of AGRICULTURE be pleased to state :

(a) whether a strong plea has been made by the Vice-Chairman of the National Commission on Agriculture while speaking at a six-days eminar on "Agriculture in India's Future" sponsored by the Press Institute of India in New Delhi during the first week of September, 1971 for imposition of fiscal levies to compensate the local bodies and the State Governments to render the necessary services to sustain the Green Revolution; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Shri B. Sivaraman, Vice-Chairman of the Commission, had delivered an address on Agricultural Administration at the seminar on "AGRICULTURE IN INDIA'S FUTURE" convened by the Press Institute of India on the 2nd September, 1971. Men-

tion had been made in the address about the need to consider fiscal levies for compensating the local bodies and the State for the services etc.

(b) The views expressed by Shri Sivaraman were personal as the Commission have not made any such recommendation to the Government.

All India Evaluation of Applied Nutrition Programme

*311. SHRI T. S. LAKSHMANAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the All India evaluation of the Applied Nutrition Programme taken up in 1970 has been completed;

(b) if so, the principal recommendations made by the Evaluation Team in their report; and

(c) if not, when the evaluation is likely to be completed and the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Yes, Sir.

(b) (1) Applied Nutrition Programme should be treated as a National Programme of Nutrition Education and renamed as Nutrition Education Programme.

(2) The existing extension net work should be fully utilised for prompting nutrition education. Health Services, particularly para medical staff, should be actively involved in the extension work. Producing of nutritionally desirable commodities should not be an object of the Applied Nutrition Programme. Reduction of waste through development of better processing, storage and marketing facilities should not form part of the Applied Nutrition Programme.

(3) National Education Programme should not be burdened with the feeding programme. The efforts to raise the level of nutrition through supplementary feeding programmes should be co-ordinated with